

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 2585

TO BE ANSWERED ON FRIDAY, THE 17TH MARCH, 2017
26 PHALGUNA, 1938(SAKA)

Compensation to States

2585 : Col. SONARAM CHOUDHARY
: SHRI ARJUN LAL MEENA

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government proposes to provide some amount to compensate the Central Sales Tax until the implementation of Goods and Services Tax (GST);
- (b) if so, the details thereof and the time by which the compensation is likely to be made;
- (c) whether the State Government of Rajasthan has been requesting the Union Government for release of its outstanding claim for the period 2013-14 to 2015-16 amounting to Rs.3134.44 crore; and
- (d) if so, the details thereof and by which the amount of claim is likely to be released and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE

(SHRI SANTOSH KUMAR GANGWAR)

Reply (a) to (d): Pending introduction of GST in the Country, Union Cabinet in its meeting held on 17.03.2015, decided for payment of 100% CST compensation to the States/UTs for year 2010-11, 75% CST compensation for year 2011-12 and 50% CST Compensation for year 2012-13 to be worked out as per guideline dated 22.08.2008. Accordingly, full CST compensation for year 2010-11 and 2011-12 has been released to the States during FY 2014-15 & 2015-16. Rs.11709.4 cr CST compensation is admissible to States/UTs for year 2012-13. Out of which 1st installment of CST compensation amount Rs.5854.73 cr has been released to the States/UTs including Rajasthan in July, 2016. Balance amount of Rs. 5854.69 cr CST compensation for year 2012-13 is proposed to be released during current FY. This is the final payment of CST compensation to the States/UTs.
